

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4955

ANSWERED ON:25.04.2013

CREATION OF RURAL ASSETS

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is taking any steps to create permanent rural assets which would facilitate sustainable livelihoods to the unemployed in rural India;
- (b) if so the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The Ministry of Rural Development implements through State Governments and Union Territory Administration the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) programmes to provide sustainable livelihoods through wage and self-employment. The MGNREGA is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work and creation of assets in rural areas. The works executed under MGNREGA have led to creation of rural durable income generating assets. The SGSY has been restructured as NRLM and the objective is to reduce poverty by enabling the poor households to access gainful self-employment and skilled waged employment opportunities resulting in appreciable improvement in their livelihoods on a sustainable basis, through building strong and sustainable grassroots institutions of the poor.